



Government of Jammu and Kashmir
Labour & Employment Department
Civil Secretariat, Jammu

Notification
Jammu, the 11th, April, 2016

SRO.127 In exercise of powers conferred by section 13 of the Bonded Labour System (Abolition) Act, 1976 (Central Act), and in supersession of all the notifications issued on the subject, the Government of Jammu and Kashmir hereby constitute the District Vigilance Committee and Sub-Divisional Level Vigilance Committees for District Rajouri.

District Vigilance Committee Rajouri.

1.	District Magistrate	Chairman
2.	Assistant Commissioner (Revenue)	Member
3.	Project Officer DRDA ,Rajouri	Member
4.	Assistant Labour Commissioner, Rajouri	Member
5.	Manager, District Lead Bank	Member
6.	Ch. Junaid Ahmed Advocate R/o Badhoon (ST)	Member
7.	Ch. Khaliq Fridous Advocate R/o Kheora (ST)	Member
8.	Sh. Badri Nath C/o Guru Ravi Dass Sabha, Rajouri (SC)	Member
9.	Sh. K.K. Langer, Warden Civil Defence, Rajouri. (Social worker)	Member
10.	Sh. Farooq Muztar, Patron Himalayan Education Mission, Rajouri (Social worker)	Member

Sub-Divisional level committee Nowshera.

1.	Sub-Division Magistrate Nowshera	Chairman
2.	Tehsildar Nowshera	Member
3.	Block Development Officer Nowshera	Member
4.	Tehsil Social Welfare Officer Nowshera	Member
5.	Manager, J&K Bank Nowshera	Member
6.	Haq Nawaz Advocate R/o Qila Darhal (ST)	Member
7.	Param Jit Sing R/o Qila Darhal (SC)	Member
8.	Nanak Chand R/o Lam Qila Darhal (SC)	Member
9.	Anju Vhasin R/o Nowshera (Social Worker)	Member
10.	Vinay Kumar R/o Nowshera (Social Worker)	Member

Z. I. Khan

